

(b) whether India is a beneficiary of this fund; and

(c) if so, *what* are the details in this regard?

THE MINISTER OF FINANCE
(SHRI Y. B. CHAVAN): (a)

to

(c) According to the latest information available with us, the creation of a fund by the Organisation of Petroleum Exporting countries for giving assistance to developing countries has not yet been finalised and is still at the stage of deliberations among the concerned countries. Until the finalised version of the scheme becomes available, it is not possible to indicate its details or whether India would be likely beneficiary of this fund.

Remittances by Foreign Equity Companies

*7.V1. SHRIMATI MARGARET ALVA

SHRI N. C. CHAUDHARI:

Will the Minister of FINANCE be pleased to state the remittance made abroad by (i) Godfrey Phillips; (ii) Britannia Biscuits Co.; (iii) Ciba of India; (iv) Colgate Palmolive; (v) Glaxo Laboratories; (vi) Indian Tobacco Co. Ltd.; and (vii) Hindustan Lever Ltd., during the years 1972-73 and 1973-74?

THE MINISTER OF FINANCE
(SHRI Y. B. CHAVAN): A statement giving the information is attached.

Statement

S.No.	Name of the Company	Year	Dividends	Royalty/ Tech. know-how	Total
(Rupees in lakhs)					
1	Godfrey Phillips (I) Ltd.	1972-73	14.25	Nil	14.25
		1973-74	14.44	Nil	14.44
2	Britannia Biscuit Co. Ltd.	1972-73	16.84	Nil	16.84
		1973-74	4.21	Nil	4.21
3	Ciba of India Ltd.	1972-73	23.54	2.12	25.66
		1973-74	23.54	16.15	39.69
4	Colgate Palmolive Pvt. Ltd.	1972-73	60.91	Nil	60.91
		1973-74	Nil	Nil	Nil
5	Glaxo Laboratories (I) Ltd.	1972-73	73.53	29.06	102.59
		1973-74	77.54	22.80	100.34
6	India Tobacco Co. Ltd.	1972-73	227.34	Nil	227.34
		1973-74	Nil	Nil	Nil
7	Hindustan Lever Ltd.	1972-73	146.02	Nil	146.02
		1973-74	146.02	Nil	146.02

International Flights via Calcutta

*755. SHRI LOKANATH MISRA:

SHRI K. T. SINGH DEO:

Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether the Government have taken any initiative to have dialogue with foreign airlines to operate flights via Calcutta; and

(b) if so, the results thereof?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI RAJ BAHADUR): (a) and (b) The Government of India will take up the operation of scheduled

air services by foreign carriers to/through Calcutta in accordance with their entitlements. However, it is for the airlines concerned to take the initiative in this regard in the best commercial judgement.

Alligations against the firm operating Transport Service at Palam Airport

1345. SHRI SUHRID MULLICK CHAUDHURY: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether it is a local private firm operating transport service for domestic passengers at the Palam Airport;

(b) if so, since when and how long it is operating;